

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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REMINDER - I

To

The Principal District & Sessions Judge,  
~~Anantnag~~/ Bandipora / Baramulla/ Budgam/  
Ganderbal/ Kargil/ Kulgam/ ~~Leh~~/ ~~Pocuch~~ / Pulwama/  
Ramban/ ~~Samba~~/ Srinagar/ Shopian/.

No.: 18593-603- / Sts. Dated. 07-09-2016

Subject:- Implementation of resolutions adopted in the Chief Justice Conference, 2016.

Sir,

In reference to this Registry's Letter No. 14725-43/Sts. Dated 04-07-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **Four** week's period.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'

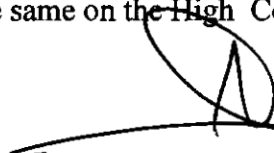


(A. K. Koul)  
Registrar General

No. 18593-603- / Sts. Dated: 07-09-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.



Registrar General

31.09.16